

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/3052/2009 - EX[DB] WITH
E/S/3136/2009 & E/M/878/2010-EX

Date 20/12/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.P.MEIER-PROJECT LEADER,
M/S METRO TUNNELING GROUP, HEAD OFFICE AT DDA
LAND NEAR SARVAPRIYA APARTMENT, SARVAPRIYA
VIHAR, P.O. HAUZKHAS, N. DELHI-16
C.P.MEIER-PROJECT LEADER,

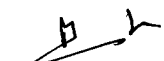
Appellant

C.C.E. DELHI I

STAY ORDER NO.926/2010-EX
MISC ORDER NO.685/2010-EX

Vs
Respondent

I am directed to transmit herewith a certified copy of **Final order No. 860/**
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944 **2010 EX[DB]** dated 06-12-10


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. DELHI I

C.R. BUILDING, I.P. ESTATE, NEW DELHI 110002

2. Adv. / Consult *SH. P. PURUSHOTAM & S. NANDA KUMAR, ADV.,*
5A/198-199, WEA, KAROL BAGH, N. DELHI

3 C.D.R

4 J.C.D.R.

5 Bar association. CESTAT. New Delhi

6 Director Publications. Customs. Excise. I.P. Estate. New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Company Law Institute of India Pvt Ltd., No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

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11 Easy Service Tax Online Dot Com Pvt Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

12 LAWCRUX Advisors Pvt Ltd, LAW House. 1-8. Sector - 10. Faridabad 121003 (Haryana)

13 TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070

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16 HON'BLE PRESIDENT.


Assistant Registrar
(Excise Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, NEW DELHI, PRINCIPAL BENCH NEW DELHI

Date of Hearing/ Decision:06.12.2010

Excise Stay No./3136/09-Excise &
Appeal No.E/3052/09-Excise

C.P. MEIER, Project Leader —
M/s.Metro Tunneling Group

...Appellants

Vs.

CCE, Delhi-I

Respondent

Appearance : Rep.by none for the appellants.

Rep. by Shri S.K. Panda, Jt.CDR for the respondent.

Coram : Hon'ble Shri Justice R.M.S. Khandeparkar, President
Hon'ble Shri Rakesh Kumar, Technical Member

STAY Order Sheet 926/10-EX

Per Shri Justice R.M.S. Khandeparkar:

In view of the order passed today in Misc. Application No.E/878 of
2010, the appeal and the stay application stand withdrawn and
accordingly stand disposed of.

[Justice R.M.S. Khandeparkar]
President

[Rakesh Kumar]
Member [Technical]

Ckp.

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, NEW DELHI, PRINCIPAL BENCH NEW DELHI

Date of Hearing/ Decision: 06.12.2010

Excise Misc. Application No. 878/10-Excise
Excise Stay No. /3136/09-Excise &
Appeal No. E/3052/09-Excise

C. P. MEIER - Project Head
M/s. Metro Tunneling Group

...Appellants

Vs.

CCE, Delhi-I

Respondent

Appearance : Rep. by none for the appellants.

Rep. by Shri S.K. Panda, Jt. CDR for the respondent.

Coram : Hon'ble Shri Justice R.M.S. Khandeparkar, President
Hon'ble Shri Rakesh Kumar, Technical Member

misc Order Sheet 685/10-EX
FINAL Order No. 860/10-EX,
Per Shri Justice R.M.S. Khandeparkar:

None present for the appellants. Shri S.K. Panda, Jt. CDR is
present for the respondent.

2. In view of the application filed as above for withdrawal of the
appeal, the same is allowed and the appeal no. 3052 of 2009 along with
stay application no. E/3136/2009 stands disposed of as withdrawn.

[Justice R.M.S. Khandeparkar]
President

[Rakesh Kumar]
Member [Technical]

Ckp.